National Company Law Tribunal

Allahabad Bench

CPNO. 105/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: M1s Plosoft Information Technology Pvt Ltd. SECTION OF THE COMPANIES ACT/1&B CODE: 252(3) of the Companies Act of 2013.

SI. NO.	Name	Designation	Representation	Signature	
<u>1.</u>	SAURABH SPI	MISTAUA PCS	Peditiones	areas the	-
<u>2.</u>	Monica Nauda	PCS	Politioner	10	
	Knohns Dev 1	yes Adv.	ROC	10.0	
	CP NO.105/2017			U73	

Ms. Monica Nanda, PCS alongwith PCS Sh. Saurabh Srivastava for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC.

The petitioner company is directed to furnish a copy of the Income Tax return filed, if any, for last five years from 2016-17 as a proof for company as a going concern.

The matter be listed on 11th December, 2017.

Dated:20.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvear, Member (Judicial)